

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.305/94

Monday, this the 9th day of January, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

K Sathyapalan,  
Head Draftsman,  
Office of the Divisional  
Railway Manager, Works Branch,  
Southern Railway, Trivandrum. - Applicant

By Advocate Mr MV Thampan

Vs.

1. The Divisional Personnel Officer,  
Southern Railway,  
Thiruvananthapuram.
2. The Chief Planning & Divisional  
Engineer, Head Quarters Office,  
Works Branch, Southern Railway,  
Madras.
3. Chief Personnel Officer,  
Head Quarters Office,  
Southern Railway, Madras.
4. The Divisional Railway Manager,  
(Works Branch), Southern Railway,  
Thiruvananthapuram.
5. Union of India represented by  
the General Manager,  
Southern Railway, Madras. - Respondents

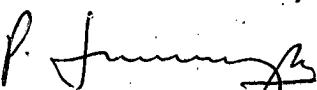
By Advocate Mr Thomas Mathew Nellimoottil

O R D E R

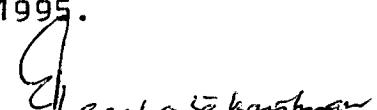
PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant states that he wants to withdraw the application. Accordingly the application is dismissed as withdrawn. No costs.

Dated, the 9th January, 1995.



P SURYAPRAKASAM  
JUDICIAL MEMBER



PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER